Annexure-1

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Secured Financial Creditors

(Amount in INR)

		Details of claim received				Details of claim admitted									
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	total amount	Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim under verification	
1															
2															
	Total:		-	-	-	-			-						

Annexure-2

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Unsecured Financial Creditors

		Details of o	claim received		Details of claim admitted							
SI. No.	Name of creditor	Date of receipt Amount claimed		Amount of claim admitted Nature of claim		Amount covered by guarantee	% share in total amount of claims admitted		Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
	Youthstar Vanijya Private Limited Flat No. AG/I, Ground Floor, Block A, Bani Park Apartment Lower Chelidanga, Bardhaman, Asansol 713304	22.11.2024	1,15,98,935	1,15,98,935	Unsecured Loan	-	87.62%	-	-	-		The claimant has not submitted their claim under Liquidation Proceedings and the amount has been admitted based on the claim filed under CIRP Proceedings in terms of Reg. 30 of Liquidation Regulations, 2016.
	Total:		1,15,98,935	1,15,98,935		-	87.62%	-	-	-	-	

Annexure-3

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Operational Creditors (Workmen)

		Name of workman	Details of claim received			Details of claim admitted							
SI. No.	Name of authorised representative, if any		Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	contingent claim mutual dues, the may be set off			Amount of claim under verification	
	Total:			-	-	-			-	-	-	-	

Annexure-4

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Operational Creditors (Employees)

(Amount in INR)

		Name of employee	Details of claim received		Details of claim admitted								
SI. No.	Name of authorised representative, if any		Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim under verification	Remarks, if any
	Total:			_	_	_		_	_	_	_	_	

